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POPULARISATION OF COTTAGE INDUSTRIES PRODUCTS

*431. Shri M. R. Krishna: (a) Will the Minister of Commerce and Industry

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be pleased to state the specific steps taken by the representatives of the Government of India in foreign countries to popularise the cottage industries products of India?

(b) How many of our Embassies abroad have opened Cottage Industries The Minister of Commerce (Shri Karmarkar): (a) The following steps have been taken by the representa-tives of the Government of India in foreign countries to popularise Indian cottage industry products:

(i) Participation in International Fairs and Exhibitions.

(ii) Press Conferences such fairs during

documentary

of Release of doc films dealing with commercial products. (iv) Establishment of show-rooms

(iii) Release

and show-cases displaying Indian products including cottage industry products cottage industry products and also samples of goods. (v) Bringing out publicity litera-ture and press bulletins pro-pagating Indian goods.

(vi) Delivery of lectures by Trade Representatives publicising Indian goods.

(vii) Establishing personal cur-tacts with Chambers of Com-merce and Associations etc.

portraying Indian industry products (viii) Distribution leaflets cottage

(b) No regular Emporia have been opened by the Indian Embassies abroad; but show-rooms and showwindows have been attached to our Embassies for display of Indian goods and affording to them the required publicity.

BONE AND BONEMEAL (EXPORT)

*432. Shri Jasani: Will the Minister of Commerce and Industry be pleased

(a) the quantity of bonemeal and bones exported during the year ending the 31st of March, 1952; and

(b) the country-wise export during that period and its value?

The Minister of Commerce (Shri Karmarkar): (a) and (b). Export of bonemeal and uncrushed bones was banned during the year ending 31st March, 1952.

CLAIMS FOR PROPERTY (VERIFICATION)

*433. Shri Gidwani: Will the Minister of Rehabilitation be pleased to state:

(a) how many claim property sheets in respect of urban and rural were verified upto the 31st August, 1952;

(b) how many claim property sheets both urban and rural still remain to be verified including those rejected in default of appearance of the claimant and cases of untraced claimants after the 31st August, 1952; (c) how maity Agricultural claim property sheets from Sind, N.W.F.P., and Baluchistan were verified before the 31st August, 1952 and how many yet remained unverified after 31st August, 1952; and

(d) when the verification of claim sheets of all categories will be com-pleted?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) 10,01,033.

(b) About 37 thousand claims for property other than agricultural and including 28 thousand claims whose claimants are untraceable or which have been rejected ex parte and 1.15.836 claims for agricultural land.

(c) (i) Verified before 31-8-52

.....29,059 (ii) Remaining unverified on 1-9-52.

(d) Urban claims are expected be finished by December, 1952 a agricultural claims by March, 1953. and

CLAIMS OFFICERS AND COMMISSIONERS

*434. Shri Gidwani: Will the Minister of Rehabilitation be pleased to state:

(a) what was the total number of Claims Commissioners and claims offi-cers appointed in the claims organi-zation; (b) what was the number of claims officers retained after the 31st August,

1952;

(c) how many of those retained offi-cers are displaced persons and how many of them are non-displaced persons:

(d) how many of them are pension-(e) how many of them are super-

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- annuated; (f) how many of them are on deputation from other Government depart-
- ments: (g) whether any special posts have
- been created for certain officers with a special grade of salary; (h) if so, the number of such offi-cers and the amount of salary that they draw; and
- (i) how many claims officers have been absorbed in the Settlement De-partment of the compensation scheme? The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a)—

Claims Commissioners17 Claims Officers267 (b) 173. (c) Displaced persons165.

Non-displaced persons......8.

- (d) 32. (e) 72. (f) 12.
- (g) No.
- (h) Does not arise.
- (i) 2.
- REPRESENTATIVES OF COLLIERY OWNERS
- *425. Shri A. C. Guha: Will the Minister of Production be pleased to Will the
- (a) the names of Government and/ semi-Government bodies or Committees to which representatives colliery owners are taken;
- (b) how these are taken, whether by election or by nomination; and
- (c) whether these are taken on the basis of different organisations of col-liery owners or on the basis of the general list of colliery owners?
- The Minister of Production (Shri K. C. Reddy): (a) to (c). A statement containing information relating to Central Government bodies and/

or semi-Government bodies etc. is laid on the Table of the House. [See Appendix II, annexure No. 50].

- FERTILISERS *426. Shri Chinaria: Will the Minister of Production be pleased to state:
- (a) what quantity of fertilisers was produced by the Sindri Factory from October 1951 to August, 1952;

- Written Answers (b) how much was imported from abroad during that period; and
- (c) how much of the fertilisers produced in Sindri Factory and imported from abroad has been consumed and what quantity of it was in stock at the end of that period (31st August, 1952)? the fertilisers

The Minister of Production (Shri K. C. Reddy): (a) 91,565 tons of Ammonium Sulphate.

- (b) 1,84,000 tons of Ammonium Sulphate.
- (c) The actual quantity of Ammonium Sulphate consumed in the country during the period under reference is not known. Out of the quantity of 91.586 tons produced by the Sindri Factory, and 1.84,000 tons imported from abroad, 65,353 tons and 1.53.287 tons, respectively, were supplied to the various State Governments and other consumers. The balance was in stock at the Sindri Factory or at the ports.

 - SHORTAGE OF PIG IRON
- *437. Shri H. N. Mukeriee: Will the Minister of Commerce and Industry be pleased to state the steps taken or those in contemplation for meeting the shortage of pig iron till the pro-posed factory with U.S. Japanese co-operation is set up? meeting

The Minister of Commerce and In-justry (Shri T. T. Krishnamachari): Government propose to give all rea-sonable assistance to the principal producer of pig iron namely, the Indian Iron and Steel Company to expend their production of pig iron.

EXPORT OF HAND-LOOM CLOTH

*429. Shri Balakrishnan: (a) Will the Minister of Commerce and Indus-try be pleased to state whether hand-loom cloth is exported to foreign countries?

(b) Which are the countries which import Indian handloom cloth? (c) What kinds of handloom cloth are exported?

The Minister of Commerce and In-dustry (Shri T. T. Krishnamachari): (a) Yes.

(b) The principal countries where import Indian handloom cloths are:

Burma, Malaya, Straits Settlements,

Ceylon, Siam, Zanzibar, Sudan,

Borneo, Java, Sumatra,

Africa.

- Mauritius, Borneo Java, Sumat Eiji Islands and French West Africa.
- (c) A list of varieties of handloom cloth usually exported is placed on the Table of the House. [See Appendix II, annexure No. 51].